administrative reasons. In order to decongest the ISBT, Kashmere Gate, Delhi, two more ISBTs have already been commissioned at Sarai Kale Khan, New Delhi and Anand Vihar, Delhi with effect from 6.6.93 and 2.10.93 respectively.

Construction of dual two-lane expressway

3042. SHRI SURESH KALMADI: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether it is a fact that Government have proposed a mega project of construction of 10,000 Kms. of dual two-lane Expressway, connecting all the major metropolitan cities and urban centres throughout the country; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE (SHRI TRANSPORT **JAGDISH** TYTLER): (a) and (b) No, Sir. However, a Malaysian based company has recently evinced interest for undertaking the construction of .10,000 km of dual two lane Expressways on BOT (Build, Operate and Transfer) basis connecting all the major metropolitan cities and urban centres in certain States as Expressways under Private Sector participation. But the proposal is yet to take a formal shape for its implementation.

Revival of Hooghly Dock & Ports **Engineers Limited**

3043. SHRI DIPANKAR MUKHER-JEE: Will the Minister of SURFACE TRANSPORT be pleased to refer to the answer to Starred Question 55 given in the Rajya Sabha on 27th July, 94 and

(a) the steps proposed to be taken for the revival of Hooghly Dock & Ports Engineers Ltd. which are under consideration of Government outlining the salient features of the revival plan and the total financial involvement;

- (b) whether it is a fact that an Experts' Group under the Chairmanship of Rear Admiral Krishan Dev was appointed by Government of India in 1982-83 to study the problems faced by the Company;
- (c) whether it is also a fact that the Group recommended in March, 1983 that the Company can be profit making unit provided necessary financial, technological and managerial inputs are made; if so whether this Group recommended a capital investment of Rs. 4 crores within 24 months:
- (d) whether two more Consultants have been appointed by Government to suggest modernisation of the Company; if so, the salient features of their recommendations and the action taken by Government on them; and
- (e) what was the manpower at the time of nationalisation and manpower as on date?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) At this stage, the proposal for the revival of Hoogly Dock and Port Engineers (HPPE) is under consideration.

- (b) Yes, Sir.
- (c) The Expert Group recommended that the Company can become a profit making viable unit provided necessary financial, technological and managerial inputs were made available. However, no stipulation regarding investment of Rs. 4 crores within 24 months was made by the Export Group.
- (d) M/s Setty Associates, Madras and M/s IHI Japan, were appointed to suggest modernisation of the two units of the Company at Nazirgunj and Salkia. Their major recommendations are given in enclosed Statement. (See below)

The recommendations of the 2 Groups were not found acceptable.

(e) The manpower at the time of nationalisation on 28.6.84 was 2488 and the manpower as on 1.7.94 was 1403.

Statement

Salient features of recommendations of consultants

(a) M/s Setty Associates of Madras were appointd for preparation of Project Report for modernisation of Foundary at Nazirgunge Unit. Their recommendations were:-

Capital Investment in Assets Rs. 350.00 lakhs (i) Rs. 320.00 lakhs Working Capital (ii) Rs. 670.00)lakhs (iii) 350.00 lakhs Recommended Capital Investment in the 1st year Recommended Working Capital Phasing: (iv) 200.00 lakhs Rs. 1st year 2nd year Rs 51.00 lakhs Rs 3rd year 36.00 lakhs

Balance to be obtained from suppliers' credit

(b) M/s I.H.I. Japan was appointed for preparation of Project Report for modernisa-

Rs.

33.00 lakhs

tion of Shipbuilding and Ship-repair unit at Salkia. They recommended 4 combinations of different levels of modernisation. The recommended capital investment and their phasings were:-

				(Rs. Crores)
1		1987	1988	1989
		1st year	2nd year	3rd year
COMBINATION:	Rs. 19.541	14.834	4.707	_
1 COMBINATION:	crores Rs. 24.532	14.798	9.734	_
2 COMBINATION:	crores Rs. 40.026	25.58S	14.441	_
3 COMBINATION: 4	crores Rs. 44.418 crores	25.164	15.033	4.221

Opening up Ports at Transit Points by Bangladesh

3044. MISS SAROJ KHAPARDE: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government recently suggested to Bangladesh to open up their ports at transit points;
 - (b) if so, the details thereof; and
- (c) what is the response) of Government of Bangladesh Mr the matter?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE

TRANSPORT (SHRI **JAGDISH** TYTLER): (a) to (c) The Protocol on Inland Water Transit and Trade between India and Bangladesh for using Bangladesh waterways has been renewed for a further period of two years with effect from the 4th October, 1993. Meetings of the Standing Committee under the Protocol, comprising representatives from both the Governments are being held for smooth implementation of the Protocol. The Government of India has not made any specific suggestion to the Government of Bangladesh to open up their ports at transit points, recently. Hence the question of response of the Government of Bangladesh does not arise.